



**Central Administrative Tribunal
Principal Bench**

OA No. 1791/2015

New Delhi this the 12th day of February, 2020

**Hon'ble Mrs. Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Pramjeet Singh,
S/o Shri Rajender Singh,
R/o H.No.56,
Arvind Enclave,
Nangloi,
Delhi-110041
Aged about 26 years
(Candidate towards post of LDC
in GNCT of Delhi) ...Applicant

(By Advocate : Shri Jatin Prashar for
Shri Ajesh Luthra)

Versus

1. GNCT of Delhi
Through Chief Secretary
4th Level, A Wing,
Delhi Secretariat,
IP Estate,
New Delhi.
2. The Secretary
(Services)
GNCT of Delhi,
7th Level, 'C' Wing,
Delhi Sachivalaya
IP Estate,
New Delhi. ...Respondents
3. Delhi Subordinate Services Selection Board
Through its Secretary
F-18, Karkardooma Institutional Area,
New Delhi.

(By advocate : Sh. D.K. Singh for Ms. Purnima
Maheshwari)

**O R D E R (Oral)****Hon'ble Mr. Pradeep Kumar, Member (A):**

1.0. Sh. Jatin prashar appeared as proxy counsel for Shri Ajesh Luthra and Shri D K Singh appeared as proxy counsel for Ms. Purnima maheshwari, learned counsel for the respondents.

2.0. Learned counsel for the applicant seeks to withdraw the O.A.

3.0. The OA is dismissed as withdrawn. There shall be no order as to costs.

**(Pradeep Kumar)
Member (A)**

**(Justice Mrs. Vijay Lakshmi)
Member (J)**

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